

Annexure 5
Name of Corporate Debtor - DELTRONIX INDIA LTD. Date of commencement of Liquidation - 18/10/2022 (order received on 20/12/2022)
List of Stakeholders as on 20/12/2022
(Under Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
Category: Operational Creditors (Government dues) (Amount in Rs.)

S. No.	Department	Government	Name	Address	e-mail ID	Details of claim received		Details of claim admitted		Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Order of Priority u/s 53(1)	Remarks
						Date of receipt	Amount Claimed	Amount Admitted	Amount of claim in whole or any part of the period of two years preceding the liquidation commencement date						
1	Goods and Service Tax	State	Deputy Commissioner Central Goods and Service Tax, Division-II, Noida	C-56/42, Resu Tower, Sector-62, Noida	NA	11/14/2022	13,731,292	10,135,488	-	0.32	-	-	3,595,804	As per Section 53(1)(f) of IBC, 2016	Penalty to substantiate
2	Income Tax	Central	Deputy Commissioner of Income Tax, Circle 7(1), New Delhi	Deputy Commissioner of Income Tax, Circle 7(1), New Delhi Room No 404, 4th Floor, CR Building, IP Estate, Delhi-110002	delhi.lcr7.1@incometax.gov.in semwalparth@gmail.com	11/14/2022	831,076,491	199,552,340	-	6.21	-	-	631,524,151	As per Section 53(1)(f) of IBC, 2016	Liquidator is seeking clarifications
3	Income Tax	Central	Income Tax Officer, Ward 74(1)	Room No 501, 5th Floor, Aayakar Bhawan, Laxmi Nagar Delhi-110092	delhi.ito74.1@incometax.gov.in	10/31/2022	19,836,135	19,023,795	-	0.59	-	-	812,340	As per Section 53(1)(f) of IBC, 2016	inadequate substantiation
4	ESIC	State	Employees State Insurance Corporation	ESI Corporation, Regional office, Legal Branch, No 143, Sterling Road, Nungambakkam, Chennai	legal.tn@esic.nic.in	11/10/2022	7,824,615	7,824,615	-	0.24	-	-	-	As per Section 53(1)(f) of IBC, 2016	
5	Commercial Tax	State	Commercial Tax Department, Noida	Deputy Commissioner Khand-09 Noida 2-320 Amrapali Complex Sector-12 Noida UP-201301	himanshu.2301979@gov.in	12/2/21 (CIRP)	255,947,073	255,947,073	-	7.97	-	-	-	As per Section 53(1)(f) of IBC, 2016	
6	Authority	State	New Okhla Industrial Development Authority	New Okhla Industrial Development Authority, Main Administrative Building, Sector 06 Noida, District - Gautam Budh Nagar-201301	noidalawdepartment@gmail.com	11/17/2022	729,967	729,967	-	0.02	-	-	-	As per Section 53(1)(f) of IBC, 2016	
7	Excise & Taxation	State	Excise & Taxation officer-Cum assessing authority, Gurugram	Dy. Excise & Taxation Commissioner, Plot No C-1 Infocity Sector-34, Gurgaon (East) Haryana-122001	bhukral.amshuman@haryanat.sx.gov.in	3/3/21 (CIRP)	3,069,878	-	-	-	-	-	3,069,878	As per Section 53(1)(f) of IBC, 2016	No proof
8	Commercial Tax	State	R. Jeyakumari, Assistant Commissioner (ST), Sripembudur Assessment Circle, Chennai.	R. Jeyakumari, Assistant Commissioner (ST), Sripembudur Assessment Circle, Chennai.	ac.sripembudur@ctd.tn.gov.in	11/3/2022	14,868,910	14,868,910	-	0.46	-	-	-	As per Section 53(1)(f) of IBC, 2016	
9	Authority	State	State Industries Promotion Corporation of Tamil Nadu Ltd (SIPCO Ltd)	No.19A, Rukmani lakshmiipathy Road, Post Box No 7223 Egmore, Chennai - 600008	projects@sipcot.in	11/16/2022	628,990	628,990	-	0.02	-	-	-	As per Section 53(1)(f) of IBC, 2016	
10	Customs	Central	The Assistant Commissioner of Customs	Air Cargo customs Import Commissionerate New Customs House, New Delhi-110037	No E-Mail provided, Hard Copy letter sent on 8/12/22 asking for SCN	11/16/2022	1,636,103	-	-	-	-	-	1,636,103	As per Section 53(1)(f) of IBC, 2016	No proof
11	Electricity	State	Noida electricity		eudd5.noida@gmail.com		2,676,287	-	-	-	-	-	2,676,287	As per Section 53(1)(f) of IBC, 2016	No proof
			Total				1,152,025,741	508,711,178	-	16	-	-	643,314,563		